

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.32589/2019

(Arising out of impugned final judgment and order dated 01-03-2019 in CRA No.2847/2014 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BRAJESH SINGH

Respondent(s)

(FOR ADMISSION and I.R.; IA No.147284/2019 - FOR CONDONATION OF DELAY IN FILING; and, IA No.147287/2019 - FOR EXEMPTION FROM FILING O.T.)

Date : 30-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Divyansh Rai, Adv.
Mr. Yogesh Pachauri, Adv.

For Respondent(s) Mr. Krishna Pal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice, returnable on 09.12.2019.

Dasti service, in addition, is permitted.

(MUKESH NASA)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER